

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P,
Vineet Khand, Gomati Nagar,
Lucknow.**

No. 427 /JR(S)/2014

Dated: Allahabad: November 14, 2014

**Subject: Regarding Refresher Training Programme for Civil Judges under 13th
Finance Commission Scheme at JTRI, Lucknow.**

Sir,

With reference to your letter no. JTRI/RTFC-R-3/2048 dated 14.11.2014 and in continuance of Court's letter no. 381/JR(S)/2014 dated 13.10.2014, on the above subject, I am directed to say that Court has been pleased to approve an amendment in the dates for Refresher Training Programme for Civil Judges under 13th Finance Commission Scheme scheduled from 08.12.2014 to 13.12.2014 in place of 17.11.2014 to 22.11.2014.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 427 (i)/JR(S)/2014 dated: November 14, 2014

In continuance of Court's endorsement no. 381(i)/JR(S)/2014 dated 13.10.2014 Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)